

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 186 of 2020

IN THE MATTER OF:

Doshion Pvt. Ltd.

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:-

For Appellant: Mr. Pradhuman Gohil and Ms. Tanya Srivastava, Advocates.

For Respondent: Mr. Aditya Kumar, Advocate for R-1.

Mr. Pradeep Kabra, Advocate for R-2.

O R D E R
(Virtual Mode)

16.09.2020 Heard the Learned Counsel for the Appellant and Learned Counsel for the Respondent No. 1. Both the Parties are directed to file the Judgment of Hon'ble Supreme Court in Civil Appeal No. 6347 Of 2019 (Babulal Vardharji Gurjar vs. Veer Gurjar Aluminium Industries Pvt. Ltd.) in support of their case relying on this Judgment on or before 29th September, 2020.

List the Appeal 'For Admission (After Notice) on **29th September, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)